

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **21st February, 2020:**

I

The regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for judicial work. The reconstituted Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Kum Justice Nutan D. Sardessai** will take up the extant Judicial assignment of the Division Bench.

II

The **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum Justice Nutan D. Sardessai** sitting singly will not be available for judicial work. The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum Justice Nutan D. Sardessai** are allowed before the **Hon'ble Kum Justice Nutan D. Sardessai** in Court Room No.2 at 4.00 p.m..

By Order

Sd/-

**High Court of Bombay at Goa,
Panaji.**

Date : 20th February, 2020

(Kiran A. Bagi)

Registrar (Judicial)